

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016
AND
APPEAL NO. 151 OF 2016

Dated : 27th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Mr. Aditya Singh
Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam
Mr. G. Umapathy for R-2

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)
& Anr.

Counsel for the Appellant(s) : Ms. Puja Priyadarshini
Mr. Aditya Singh
Mr. Nived Veerapaneni
Mr. Rakesh Shah (*Rep.*)

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Mr. G. Umapathy for R-2

ORDER

We have heard Mr. Sethu Ramalingam, learned counsel appearing for R-1 and Mr. G.Umapahty, learned counsel appearing for the Respondent No.2 at length today.

List these batches of appeals for further hearing (rejoinder submissions) on **15.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/kt